

ITEM NO.67

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW(C) No(s). 7/2024

IN RE COMPENSATION AMOUNTS DEPOSITED WITH MOTOR ACCIDENT CLAIMS
TRIBUNALS AND LABOUR COURTS

(FOR ADMISSION)

Date : 26-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

By Courts Motion

For Petitioner(s)

For Respondent(s)

Ms. Meenakshi Arora, Sr. Adv.
Ms. Vishakha, AOR

Ms. Deepanwita Priyanka, AOR

UPON hearing the counsel the Court made the following
O R D E R

We request the learned senior counsel appearing for
the High Court of Gujarat to assist us as an amicus
curiae. To enable the learned senior counsel to place
the suggestions on record, list on 2nd September, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER